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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2013
I.A No. 12/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of Deceased Shri Sitaram Bhatia
V/s.
Piramal Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|----------------|---|---|
| 48 | Mani Sheth | Advocate for Resp |  |
| 48 | ILRINA PEREIRA | i/b Law Square Adv for Petitioner |  |

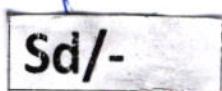
ORDER

IA 12/2016 in TCP 20/111A/NCLT/MB/MAH/2013

At request of the parties, list this matter on 14.2.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)